

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

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**ORDER**

No: 376

Dated: 06.08.2015

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:

**S/Shri:**

1. Rajesh Sekhri, Principal District & Sessions Judge, Ramban, is transferred and posted as Additional District & Sessions Judge, Jammu, against available vacancy.
2. Ms. Kalpana Revo, District Judge, Leave Reserve Post High Court of J&K, Jammu, is transferred and posted as Principal District & Sessions Judge, Ramban, vice Rajesh Sekhri.
3. Shujat Ali Khan, Special Judge, Anti-Corruption (CBI Cases), Srinagar, is transferred and posted as Principal District & Sessions Judge, Ganderbal, vice Aijaz Ahmad Mir.
4. Aijaz Ahmad Mir, Principal District & Sessions Judge, Ganderbal, is transferred and posted as Special Judge, Anti-Corruption (CBI Cases), Srinagar, vice Shujat Ali Khan.
5. Ms. Rajni Sharma, Leave Reserve Post, High Court (under orders of transfer), is transferred and posted as Sub Judge/Special Mobile Magistrate, Udhampur (under 13<sup>th</sup> Finance Commission), vice Bashir Ahmad Munshi.
6. Bashir Ahmad Munshi, Sub Judge/Special Mobile Magistrate, Udhampur (under 13<sup>th</sup> Finance Commission), is transferred and posted as Forest Magistrate, Srinagar.
7. Ms. Spalzes Angmo, Sub Judge/Special Mobile Magistrate, Leh (under 13<sup>th</sup> Finance Commission), is transferred and posted as Chief Judicial Magistrate, Leh. She will also look after the charge of the Court of Sub Judge/Special Mobile Magistrate, Leh (under 13<sup>th</sup> Finance Commission).
8. Ms. Fozia Paul, Munsiff, Chadoora, is transferred and posted as Munsiff/Addl. Spl. Mobile Magistrate, Awantipora (under 13<sup>th</sup> Finance Commission) vice Feroz Ahmad Khan.
9. Feroz Ahmad Khan, Munsiff/Addl. Spl. Mobile Magistrate, Awantipora (under 13<sup>th</sup> Finance Commission), is transferred and posted as Munsiff, Chadoora, vice Ms. Fozia Paul.
10. Jahangir Ahmad Bakhshi, Munsiff/Addl. Spl. Mobile Magistrate, Pahalgam (under 13<sup>th</sup> Finance Commission) is transferred and posted as Munsiff, Shopian, against available post.

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*6-8-2015*

11. Munsiff, Aishmuqam will look after the charge of the Court of Munsiff/Addl. Spl. Mobile Magistrate, Pahalgam (under 13<sup>th</sup> Finance Commission).
12. Chemit Yurgyal, Munsiff/Addl. Spl. Mobile Magistrate, Batalik/Drass (under 13<sup>th</sup> Finance Commission) is transferred and posted as Munsiff, Zanskar.
13. Tsewang Phuntsog, Munsiff, Sankoo, will look after the charge of the Court of Munsiff/Addl. Spl. Mobile Magistrate, Batalik/Drass (under 13<sup>th</sup> Finance Commission).

**All the transferees shall move simultaneously after handing over the charge to the available Judicial Officer at the Headquarter.**

By Order

*Kaneez Fatima*  
6-8-2015  
(Kaneez Fatima)  
Registrar General

No: 8828-38/CS

**Dated: 06.08.2015**

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K,  
.....for information of His Lordship.
3. Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Srinagar,
4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
.....for information.
6. All Principal District & Sessions Judges, \_\_\_\_\_,
7. Concerned Judicial Officers, \_\_\_\_\_,
8. Chief Accounts Officer, High Court of J&K, Main Wing, Srinagar,
9. Incharge, Statistical Section, High Court of J&K, Main Wing, Srinagar,  
.....for information & necessary action.
10. Incharge NIC for uploading the same on website.
11. Order file.

*Kaneez Fatima*  
6-8-2015  
Registrar General